[Shri Namo Narain Meena]

- (iii) State Bank of Hyderabad [Placed in Library. See No. L.T. 9691/15/13]
- (iv) State Bank of Mysore [Placed in Library. See No. L.T. 9487/15/13]
- (v) State Bank of Travancore [Placed in Library. See No. L.T. 9487/15/13]

...(Interruptions)...

- L Notifications of the Ministry of Health and Family Welfare.
- II. Report and Accounts (2011-12) of MDNIY, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of AYUSH), under sub-section 2 of Section 36 of the Indian Medicine Central Council Act, 1970:—
 - No. 18-12/2013 Siddha (Syllabus-UG), dated the 7th August, 2013, publishing Corrigendum to Notification No. 122, dated the 2nd May, 2013.
 - (2) No. 18-12/2012 Siddha (Syllabus-UG), dated the 2nd May, 2013, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2013. [Placed in Library. For (1) and (2), See No. L.T. 9691/15/13]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Morarji Desai National Institute of Yoga (MDNIY), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9660/15/13]

...(Interruptions)...